

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 181 OF 2019

IN THE MATTER OF

Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr.

...Appellants

Vs

Chain Tools & Products Pvt. Ltd. & Ors.

.... Respondents

With

COMPANY APPEAL (AT) NO. 183 OF 2019

IN THE MATTER OF

Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr.

...Appellants

Vs

Chain Tools & Products Pvt. Ltd. & Ors.

.... Respondents

Mr.Vishnu Mohan and Mr.Ravi Raghunath, Advocates for R1 and R2.

ORDER

17.02.2020: Learned Counsel for the Appellant seeking adjournment due to some personal difficulty. Learned Counsel for the Respondent seeking permission to file application. Prayer allowed. Learned counsel for the Respondent is directed to file application during the course of the day and supply copy to other side. We will consider the application on the next date. List the appeals on **24.2.2020**.

Interim order to continue till next date of hearing.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

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